BEATING OF A PRESS PHOTOGRAPHER BY R. S. S. WORKERS

Written Answers

103. DR. Z. A. AHMAD : SHRI BHOLA PRASAD:

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the Chief Photographer of National Herald who tried te take photographs of the recently held R.S.S. training Camp in the Delhi was dragged into the camp and beaten up by the R.S.S. workers; and

(b) if so, what action Government have taken against persons responsible for this incident?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : (a) and fb) According to information received from tl e Delhi Administration, on 28th May, 1970 Shri Kishore Chand, Chief Photographer of the National Herald edged a report with the police that hi had been beaten up by some R.S.S. v orkers, when he was taking photographs of their training camp in a school in Shakti Nagar. He further alleged fiat his camera had been snatched away. He was rescued by the Superintendent of Police and the Sub-Divisional Magistrate, who happened fo arrive there'. A case under sections 395/342 325, of the Indian Penal Code was registered by the Police. Two accused persons surrendered in the court GO 10th June. Investigation of the case is in progress.

Another report was lodged with the Police by a person who stated that he was the guard in charge of the training camp. He i lleged that Shri Kishore Chand had entered the school compound by sc ling over the boundary wall. On being, checked Shri Kishore Chand allegedly slapped him and snatched his wrist watch. He tried to run awry, but was over-pu-wered. On this eport also the pol'ce registered a case, which is being investigated according to law.

INCREASE IN FREIGHT RATES

104. SHRI BABUBHAI M. CHI NA! : Will the Minister of PARLIA MENTARY AFFAIRS, SHIPPING AND TRANSPORT be pleased to state :

(a) whether the India-U.K. Conti-nent Conference has taken a decision tegarding 15 per cent increase in freight rates;

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(b) if so, from which date the decision will take effect; and

(c) if no decision has been taken so far, the reasons therefor?

THE DEPUTY MINISTER IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SARDAR IOBAL SINGH): (a) The Conference have taken a decision to effect a general increase of 12.5% in freight rates from India to U.K./Continent with special treatment to certain sensitive commodities.

(b) 15-7-1970.

(c) Does not arise.

FAMILY PENSION FOR DECEASED MPS

105. SHRI S. A. KHAJA MOHI-DEEN : Will the Minister of PARLIAMENTARY AFFAIRS, SHIPPING AND TRANSPORT be pleased to state :

(a) whether it is a fact that the Government of Tamil Nadu have decided to grant pension to the families o'f those Members of the Sfate Legislature who' die in harness, till the expiry of their term of office;

(b) whether the Union Government is also considering any similar proposal to grant pension to the families of the Members of Parliament; and

(c) if so, the details thereof?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI K. RAGHURAMAIAH): (a) It is learnt that th,-State Government of Tamil Nadu are considering a proposal for grant of pension to the indigent wives and minor children of the deceased Legislators for the unexpired portion of their term of office.

(b) and (c) No such proposal is at - -esent under consideration of the Central Government.